

IN THE INCOME TAX APPELLATE TRIBUNAL, DELHI 'F' BENCH,
NEW DELHI [THROUGH VIDEO CONFERENCE]

BEFORE SHRI N.K. BILLAIYA, ACCOUNTANT MEMBER, AND
SHRI KULDIP SINGH, JUDICIAL MEMBER

ITA No. 6185/DEL/2017
[Assessment Year: 2008-09]

The A.C.I.T
Circle - 19(2)
New Delhi.

Vs.

Panacea Biotech Ltd
B-1, Extn G-3, Mohan Co-operative
Indl. Estate, Mathura Road,
New Delhi

PAN : AAACP 5335 J

[Appellant]

[Respondent]

Date of Hearing : 17.12.2020

Date of Pronouncement : 17.12.2020

Assessee by : Shri Shailesh Gupta, Adv

Revenue by : Shri M. Barrwal, Sr. DR

ORDER

PER N.K. BILLAIYA, ACCOUNTANT MEMBER:-

This appeal by the Revenue is preferred against the order of the
Commissioner of Income Tax [Appeals] - 24, New Delhi dated
28.06.2017 pertaining to assessment year 2008-09.

2. A perusal of the grievance of the revenue shows that the tax effect would be less than Rs. 50 lakhs, therefore, this appeal is not maintainable as per CBDT Circular No. 17/2019 dated 08.08.2019.

3. This appeal is, accordingly, dismissed with liberty to the revenue to approach the Tribunal as per the provisions of law, should it feel that the tax effect is more than Rs. 50 lakhs.

4. In the result, the appeal of the Revenue in ITA No. 6185/DEL/2017 stands dismissed.

The order has been pronounced in the open court in the presence of representatives of both the sides on 17.12.2020.

Sd/-

Sd/-

[KULDIP SINGH]
JUDICIAL MEMBER

[N.K. BILLAIYA]
ACCOUNTANT MEMBER

Dated 17th December 2020

VL/

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR

Asst. Registrar,
ITAT, New Delhi

Date of dictation	
Date on which the typed draft is placed before the dictating Member	
Date on which the typed draft is placed before the Other Member	
Date on which the approved draft comes to the Sr.PS/PS	
Date on which the fair order is placed before the Dictating Member for pronouncement	
Date on which the fair order comes back to the Sr.PS/PS	
Date on which the final order is uploaded on the website of ITAT	
Date on which the file goes to the Bench Clerk	
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	